

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Skilworth Technologies Pvt Ltd & 6 Ors**

PETITION NUMBER : **CP/76/2021**

APPLICATION NUMBER : **a) IA(CA)/50(CHE)/2022
b) IA(CA)/51(CHE)/2022**

ORDER

Ld. Counsel Mr. Thriyambak Kannan for the Petitioner. Ld. Counsel Mr. Srinivasan for R7 in both the Applications.

Ld. Counsel Mr. Arvind A.S. for R1 and R3 has e-filed the synopsis and seeks and is permitted to file physical copy. He sought a short adjournment as the Senior Counsel is not available.

List the applications and petition for hearing on **29.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk